

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1469  
ANSWERED ON:21.07.2014  
NON ISSUANCE OF CERTIFICATES  
Nayak Shri B.V.

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether the Government is aware that candidates completing courses of Industrial Training Institutes (ITIs) have not been issued certificates in time;
- (b) if so, the reaction of the Government thereto;
- (c) the number of such candidates who are yet to receive the certificates along with the reasons for the delay in issuance of the said certificates; and
- (d) the corrective steps taken by the Government in this regard?

**Answer**

MINISTER OF STATE FOR STEEL, MINES AND LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

- (a) & (b): Yes Madam, some times there is a delay in issuing certificates to ITI pass out students. As results are declared by State Governments/ UT's and collection of data from States takes considerable time, which causes delay.
- (c): For examinations held upto July 2013 total 8,30,956 No's (Eight Lakh Thirty Thousand Nine Hundred Fifty Six) of certificates are yet to be issued to the passed out students. Out of which 2,53,801 Nos. (Two Lakh Fifty Three Thousands Eight Hundred one) certificates are in the process of printing and will be soon dispatched to the State Directorates/UTs for issuance. For remaining, the State Directors/UT's have been asked to submit data of the students, so that it could also be printed and supplied to the students.
- (d): Directorate General of Employment and Training has taken up the task of issuing pending certificates on priority. Accordingly 14,98,345/- Nos. (Fourteen Lakh Ninety Eight Thousands Three Hundred Forty Five) of Certificates have been printed and dispatched to the State Directorates during the period from January 2013 to January, 2014.